| | | | | | | | | | | | | | | Annexure 1 | |
|----------------------------------|---|---|-----------------------|---------------------------|-----------------|----------------------------|----------------|-----------------|-------------------|------------------|------------------------|-----------|--------------|-----------------|--|
| Name of Corporate Debtor: | | AMW Commercial Vehicle Applications Limited | | | | | | | | | | | | | |
| Date of Commencement of CIRP: | | 11-Jul-22 | | | | | | | | | | | | | |
| List of Creditors as on: | | 13-Feb-23 | | | | | | | | | | | | | |
| | List of secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | (Amount in ₹) | |
| Sl. No. | Name of creditor | Detai | ils of claim received | Details of claim admitted | | | | | | Amount of | Amount of any mutual | Amount of | Amount of | Remarks, if any | |
| | | Date of | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security | Amount covered | Whether related | % of voting share | contingent claim | dues, that may be set- | claim not | claim under | | |
| | | receipt | | | | interest | by guarantee | party? | in CoC | | off | admitted | verification | | |
| | | | | | | | | | | | | | | | |
| 1 SREI Equipment Finance Limited | | 06-08-2022 | 5,24,53,28,252.00 | 5,24,53,28,252.00 | Secured | 5,24,53,28,252.00 | - | No | 100% | - | - | NIL | NIL | Note 1 | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| Total | | | 5.24.53.28.252.00 | 5.24.53.28.252.00 | | 5.24.53.28.252.00 | 0 | | 100% | 0 | 0 | NIL | NIL | | |

Note 1

Security Interest:

- 1 Hypothecation on existing plant & machinery/equipment
- 2 Personal Guarantors: Mr. Anirudh Bhuwalka; Corporate Guarantor: M/s. Asia Motorworks Limited